

F. No. J-11013/3/2017-Judicial (Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th June, 2019

ORDER

The President is pleased to allow **Shri Rajdeepak Rastogi**, Sr. Advocate whose term as Additional Solicitor General of India for the High Court of Rajasthan is expiring on 30.06.2019, to continue to perform the duties of the post of Additional Solicitor General of India for the High Court of Rajasthan beyond 30.06.2019 till he is re-appointed or otherwise.

2. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. The PS to AGI/PS to SGI/PS to all ASGIs in various High Courts.
3. All the Branch Secretariats at Mumbai, Kolkata, Chennai & Bengaluru.
4. The Registrar, High Court of Rajasthan at Jodhpur and at Jaipur.
5. The Cash (LA) Section with request to continue the payment of retainership fee as per entitlement of Addl. SGI to Shri Rajdeepak Rastogi, Sr. Advocate until further orders.
6. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
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